

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.21**  
**CP (IB) No.67/BB/2023**

**IN THE MATTER OF:**

M/s 3 Tier R & D India Pvt., Ltd.,  
Vs  
ROC Karnataka

.... Petitioner  
... Respondent

**Order under Section 59 (7) of the I & B Code, 2016**

**Order delivered on: 17.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Shivakumar Mullatti

**ORDER**

Due to the paucity of the time, the case is adjourned to **04.06.2024**.

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**